

**GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 51
TO BE ANSWERED ON 24.02.2016**

15-POINT PROGRAMME IN GUJARAT

51. SHRI DILIP PATEL:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Prime Minister's 15-Point Programme is being implemented in Gujarat;
- (b) if so, the details thereof and the time since when the programme is being implemented;
- (c) the salient features of the programme;
- (d) the amount allocated to the State and spent under the programme, till date;
- (e) the targets achieved, year-wise; and
- (f) the points in the programme that are being taken on priority in the State?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)**

(a) to (c): Yes, Madam. The Prime Minister's New 15 Point Programme for the welfare of minorities, announced in June, 2006, is an overarching programme covering various schemes of different line Ministries/ Departments of the Central Government with an aim to ensure that the benefits of various Government schemes for the under privileged reach the minority communities. It provides that, wherever possible, 15% of targets and outlays under various schemes be earmarked for the minorities. Under this programme, 24 schemes/programmes of the 11 Ministries/Departments are covered.

The objectives of the programme are- (a) Enhancing opportunities for education; (b) Ensuring an equitable share for minorities in economic activities and employment, through existing and new schemes, enhanced credit support for self-employment, and recruitment to State and Central Government jobs; (c) Improving the conditions of living of minorities by ensuring an appropriate share for them in infrastructure development schemes; and (d) Prevention and control of communal disharmony and violence.

(d) to (f) : The details of cumulative achievement under the various schemes covered under PM's New 15 PP in Gujarat State (in the schemes where State-wise information is collated) is as follows:

- (i) Swarana Jayanti Shahari Rozgar Yojana (SJSRY)/ National Urban Livelihood Mission (NULM) (By M/o Housing & Urban Poverty Alleviation):
 - ❖ Rs. 6.86 crore have been spent under various components of the scheme in areas with substantial minority population since 2006-07 up to 2014-15.

- ❖ Skill Training for Employment Promotion amongst Urban Poor (STEP-UP): 20,714 beneficiaries have been assisted under this scheme during the period 2006-07 up to 31.03.2014. (scheme discontinued in 2014-15)
 - ❖ Urban Self Employment Programme (USEP): 11,562 micro enterprises have been assisted since 2006-07 up to 31.03.2014. (Scheme discontinued in 2014-15).
 - ❖ Two new components of SJSRY/NULM were included under PM's New 15 Point Programme for the purpose of targeting and monitoring for welfare of minorities, namely Group Micro Enterprises (GMEs) under Urban Women Self-help Programme (UWSP) and Thrift & Credit Societies (T & CS) under UWSP during 2013-14.
 - ❖ During 2013-14, 405 Group Micro Enterprises and 437 Thrift & Credit Societies have benefited under the UWSP programme.
- (ii) Bank credit under Priority Sector Lending (By D/o Financial Services): Priority Sector Lending (PSL) to minorities has reached Rs. 6,818.77 crore as on 31.03.2015.
- (iii) Pre-matric scholarship scheme (By M/o Minority Affairs): 353,933 scholarships with an amount of Rs. 52.94 crore have been released for students belonging to minority communities during 2014-15.
- (iv) Post-matric scholarship scheme (By M/o Minority Affairs): 1,35,543 scholarships amounting to Rs. 67.17 crore have been released for students belonging to minority communities up to 2014-15.
- (v) Merit-cum-Means based scholarship scheme (By M/o Minority Affairs): 12,739 scholarships amounting to Rs. 39.99 crore have been released for students belonging to minority communities up to 2014-15.
- (vi) Maulana Azad National Fellowship scheme (By M/o Minority Affairs): 103 fellowships have been allocated to students belonging to minority communities up to 2014-15.
- (vii) Maulana Azad Education Foundation (By M/o Minority Affairs): From 2006 to 2014-15, 6,646 scholarships amounting to Rs. 7.90 crore have been released for girl students belonging to minority communities up to 2014-15.
- (viii) Free Coaching & Allied Schemes (By M/o Minority Affairs): 475 students belonging to minority communities benefitted up to 2014-15.
- (ix) Indira Awaas Yojana (IAY) (By M/o Rural Development): 33,223 houses, with an allocation of Rs. 117.30 crore have been sanctioned to minorities since 2006-07 up to 2014-15.

- (x) National Minorities Development & Finance Corporation (By M/o Minority Affairs): From 2006-07 to 2014-15, an amount of Rs. 18 crore to 3,276 minorities under Term Loan and Rs. 0.70 crore to 652 minorities under Micro Finance have been disbursed.
- (xi) Swarnjayanti Grameen Swarojgar Yojana (SGSY) / Aajeevika (By M/o Rural Development): 14,703 persons belonging to minority communities have been assisted under this scheme since 2006-07 up to 31.03.2014. In 2014-15, the scheme has been revamped as National Rural Livelihoods Mission (NRLM).
- ❖ During 2014-15, 119 Self-Help Groups (SHGs) have been promoted, Revolving Fund worth Rs. 5.04 Lakh disbursed to 50 minority SHGs and Community Investment Fund (CIF) worth Rs. 9 Lakh disbursed to 18 SHGs.
- (xii) Integrated Housing & Slum Development Programme (IHSDP) (By M/o Housing & Urban Poverty Alleviation): Over Rs. 47 crore have been sanctioned since 2007-08 up to 31.12.2014.
- (xiii) Urban Infrastructure & Governance (UIG) (By M/o Urban Development): Rs. 416.64 crore have been sanctioned since inception up to 31.03.2014.
- (xiv) Urban Infrastructure Development Scheme for Small & Medium Towns (UIDSSMT) (By M/o Urban Development): Rs. 17.45 crore have been sanctioned since 2009-10 up to 31.03.2014.
- (xv) Infrastructure Development for Minority Institutions (IDMI) (By M/o Human Resource Development): Rs. 6.35 crore have been released for 48 institutions since inception up to 2014-15.

All the schemes/initiatives of the Programme are given equal importance and implemented as per the targets set by the respective implementing Ministries for a State/Union Territory under a scheme. The year-wise and state-wise details of targets/outlays and achievements made under all the schemes/initiatives of PM's New 15 PP are available on the website of the Ministry of Minority Affairs i.e. www.minorityaffairs.gov.in

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